

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/7205/2025	M/S. ARSS-SCPL (JV) VS UNION OF INDIA	SIDHANT DWIBEDI VS	// ()	AOR20220001213C202500007
2	D-BLAPL/5427/2025	RAVI PRAKASH DAS VS STATE OF ODISHA	RMANANDA THANAPATI VS	// ()	AOR20230000173C202500003
3	D-BLAPL/5429/2025	MOHAMMAD SHAHWAZ KHAN @ MD. SHAHWAZ KHAN VS STATE OF ODISHA	MANI KUMAR RAUT VS	//0 ()	
4	D-BLAPL/5434/2025	KARTIK ROUTRAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /401 /2023 ()	
5	D-BLAPL/5435/2025	KARTIK ROUTRAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /41 /2023 ()	
6	D-BLAPL/5436/2025	ASHIM @ ASIM KABIRAJ VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 ()	
7	D-BLAPL/5454/2025	SALIM SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /1072 /2024 ()	
8	D-BLAPL/5456/2025	LOCKEY @ NAGA @ NIRMAL KUMAR MALLIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /35 /2025 ()	
9	D-BLAPL/5458/2025	SUNIL SWAIN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	//0 ()	
10	D-BLAPL/5459/2025	JUDHISTIRA BARIK @ JUDHISTIR BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHARIAR /505 /2022 ()	
11	D-BLAPL/5460/2025	SAHABAZ KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA SADAR /438 /2024 ()	

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12	D-BLAPL/5462/2025	NRUPA MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /235 /2024 () //	
13	D-BLAPL/5464/2025	SAMBHUNATH ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	SINGLA /50 /2020 () //	
14	D-BLAPL/5466/2025	MOHANLAL KEWAT VS STATE OF ODISHA	SITIKANT MISHRA VS	SONEPUR /110 /2020 () //	
15	D-BLAPL/5469/2025	TUNA KADRAKA VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /51 /2024 () //	
16	D-BLAPL/5476/2025	AJU @ KHAGESWAR BHUTIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /870 /2024 () //	
17	D-BLAPL/5478/2025	MANAS RANJAN GOPAL VS STATE OF ODISHA	DEBABRATA DASH VS	JUNAGARH /40 /2023 () //	
18	D-BLAPL/5480/2025	MANOJ KUMAR PATEL VS STATE OF ODISHA	SANJUKTA MUNDA VS	RENGALI (SAMBALPUR) /6 /2025 () //	AOR20220002621C202500003
19	D-BLAPL/5485/2025	IMAM AHEMAD RAZA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //	
20	D-BLAPL/5490/2025	LAXMAN SUAR @ KUNUMUN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI TOWN /90 /2022 () //	
21	D-BLAPL/5494/2025	SURESH CHANDRA NAIK @ CHEPA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /1104 /2024 () //	AOR20220001390C202500011
22	D-BLAPL/5503/2025	MD.KAMAL @ KAMAL UDDIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANHARPALI /243 /2022 () //	
23	D-BLAPL/5504/2025	RAGHU GOPAL @ SHABBAN DEWAR	TARA PRASAD MOHAPATRA	LATHOR /11 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5505/2025	SUMIT KHARA	SUBODH KUMAR MOHANTY	JEYPORE SADAR /191 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/5508/2025	MUNA @ ARAJUN @ ARJUNA KAR	BHARAT JALLI	KHANDAGIRI P.S. /458 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5510/2025	LAXMAN SWAIN	BIJAYA KUMAR RAGADA	JHARSUGUDA /509 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5514/2025	MUKESH KUMAR PRADHAN	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/5515/2025	BIJAY KUMAR NAYAK	SUBHENDU KUMAR NAYAK	BHARATPUR PS /499 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5516/2025	AFROJA BANU KHAN @ PINKY	AMITAV TRIPATHY	PADAMPUR /236 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5520/2025	ARJUN CHOUDHURY	SOUMYA RANJAN DAS	RAGHUNATHPALI /567 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5526/2025	BABULU DAS	PRANAYANEE DASMOHAPATRA	MAHILA P.S. BUXIBAZAR /49 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5527/2025	PRADIP PARIDA	JYOTIRMAYA SAHOO	DHARAKOT PS /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5531/2025	BIKASH RANJAN SAHU	ACHYUTANANDA PATTANAIAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5536/2025	PABITRA KHUNTIA	BHABANI PRASAD SAMAL	MARINE PS AT JAMBO /95 /2021	
		VS	VS	()	

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35	D-BLAPL/5544/2025	STATE OF ODISHA KAILASH PRADHANI VS	PVS NANAJI ACHARY VS	// B.SINGHPUR /20 /2024 ()	AOR20220000211C202500014
36	D-BLAPL/5547/2025	STATE OF ODISHA SANTA @ SANTOSH KUMAR NAYAK VS	AMLAN SHAKTI PAUL VS	// TANGI (KHURDA) /3 /2025 ()	
37	D-BLAPL/5550/2025	STATE OF ODISHA MD. TABREJ ALAM VS	BHARAT BHUSAN ROURAY VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /1 /2025 ()	
38	D-BLAPL/5552/2025	STATE OF ODISHA KUNDAN SAHA VS	BHARAT BHUSAN ROURAY VS	// JHIRPANI P.S. /46 /2024 ()	
39	D-BLAPL/5553/2025	STATE OF ODISHA PARTHA SARATHI MOHANTY VS	SUSANTA KUMAR JENA VS	// KEONJHAR TOWN /604 /2024 ()	
40	D-BLAPL/5557/2025	STATE OF ODISHA LAXMIDHAR SUNDARAY VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
41	D-CMAPL/7273/2025	STATE OF ODISHA DEBENDRA NAYAK VS	ADV. VS	// // ()	
42	D-CMP/7211/2025	STATE OF ODISHA NARAYAN NAIK VS	JAYDEEP PAL VS	// // ()	
43	D-CMP/7213/2025	RANJITA NAIK NARAYAN NAIK VS	JAYDEEP PAL VS	// // ()	
44	D-CMP/7251/2025	RANJITA NAIK KAUTUKA PATI VS	NETRANANDA BISWAL VS	// // ()	
45	D-CMP/7255/2025 CMP/265/2025	DEEPAK KUMAR PAUL RAJESH KUMAR AGARWAL VS SATYABHAMA BEHURA	DAYANANDA MOHAPATRA, (SR.ADV.) VS	// // CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack) EC/0000041/2012	

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46	D-CMP/7258/2025	JASHOWANTI DAS MODI VS DEEPAK MODI	RAJESH RANJAN SAHOO VS	// 0 //	AOD20240000612C202500008
47	D-CMP/7260/2025	NILADRI ROUT VS SANKAR BEHERA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202500031
48	D-CMP/7262/2025	AVIRAM SAHOO VS SUKANTA BEHERA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202500032
49	D-CMP/7267/2025	JYOTSNA PANIGRAHY VS SANAT MISHRA	LINGARAJ SARANGI VS	// 0 //	
50	D-CMP/7276/2025	INDUMATI NAYAK VS BALAKRUSHNA NAYAK	RAMAKRISHNA NAIK VS	// 0 //	
51	D-CMP/7342/2025	PANKAJ KUMAR MAHAPATRA VS ASISH KUMAR SAHOO	ASHOK KUMAR SARANGI VS	// 0 //	
52	D-CMP/7346/2025	SASMITA SAHOO VS RATAN AGARWAL	AKSHAYA KUMAR SAHOO VS	// 0 //	
53	D-CMP/7352/2025	LAXMAN KUMAR PUROHIT VS HEMANTA KUMAR PUROHIT	TANMAY MISHRA VS	// 0 //	
54	D-CMP/7353/2025	BIRAKISHOR SAHANI VS KHETRAMOHAN CHANDA	GOPABANDHU MISRA VS	// 0 //	AOR20220001297C202500056
55	D-CMP/7364/2025	CHHAYAKANTA SAMANTARAY VS JAYKRUSHNA SAMANTARAY	ISRAIL KHAN VS	// 0 //	
56	D-CMP/7379/2025	BHARAT BHUSAN MAHAKUD VS JAGABANDHU MAHAKUD	BHABANI PRASAD SAMAL VS	// 0 //	
57	D-CONTC/7247/2025	GANGADHAR DASH	ADV.	//	

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		VS	VS	0	
58	D-CONTC/7263/2025	SUNIL KUMAR,GENERAL MANAGER,NHAI,BBSR U.SATYANARAYAN @ V.SATYANARAYAN @ UPALAY	ADV.SATYANARAYAN	//	
		VS	VS	0	
59	D-CONTC/7268/2025	SUNIL KUMAR ,GENERAL MANAGER,NHAI,BBSR DR. BARADA PRASANNA SAMAL	ADV.	//	
		VS	VS	0	
60	D-CONTC/7272/2025	ASWATHY S.,COMM-CUM-SECRETARY,DEPT. OF HEALTH AND FAMILY WELFARE DEPT. BIJAYA KUMAR JENA	ADV.	//	
		VS	VS	0	
61	D-CONTC/7285/2025	OMKAR ANWES,OES,BLOCK EDUCATION OFFICER,KEONJHAR RAMESH CHANDRA BHOI	ADV.	//	
		VS	VS	0	
62	D-CONTC/7299/2025	SAROJ SAMANTRAY,TAHASILDAR,KANTAPADA,CUTTACK DR. SAI APARNA	ADV.	//	
		VS	VS	0	
63	D-CONTC/7326/2025	ARABINDA KUMAR PADHEE,IAS BALARAM BEHERA	ADV.	//	
		VS	VS	0	
64	D-CONTC/7330/2025	DALJIT SINGH CHAUDHARY,IPS MANOJ KUMAR ROUT	ADV.	//	
		VS	VS	0	
65	D-CONTC/7349/2025	LOPAMUDRA MOHANTY,OAS,REGISTRAR ,OUAT RAJA KISHORE CHOUDHURY	ADV.	//	
		VS	VS	0	
66	D-CONTC/7377/2025	DHANANJAYA MOHANTY,DEPUTY COMMISSIONER-CUM-A.O.,BMC,BBSR,KHURDA RAMESH CHANDRA DAS	ADV.	//	
		VS	VS	0	
67	D-CONTC/7378/2025	CHARAN SINGH MEENA,IPS RATNA NAYAK	ADV.	//	
		VS	VS	0	
68	D-CONTC/7381/2025	AUROBINDA AGARWALL,IAS BISWAMOHAN PATNAIK	ADV.	//	
		VS	VS	0	

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69	D-CRLA/5442/2025	GIRISH S.N,IAS NABA @ NAGEN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// NALCO /84 /2022 ()	
70	D-CRLA/5450/2025	BADAL SAHOO @ SACHIN SAHOO VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// BADAMBADI /353 /2024 ()	
71	D-CRLA/5548/2025	ADITYA JENA @ GOVINDA VS STATE OF ODISHA	PARBIR KUMAR RAY VS	// BINJHARPUR /427 /2023 ()	AOR20230000820C202500006
72	D-CRLMA/5431/2025	HASINA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /11 /2025 ()	
73	D-CRLMC/5430/2025	ASIT KUMAR DAS @ DIMO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// GOBINDAPUR /79 /2013 ()	
74	D-CRLMC/5447/2025	BINODINI MANDHATA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /379 /2021 ()	
75	D-CRLMC/5451/2025	RANJIT KUMAR BADAJENA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// / /0 ()	
76	D-CRLMC/5455/2025	SAMIR KUMAR TAKRI@SAMIR TAKIRI VS STATE OF ODISHA	S.S.RAY (2) VS	// KOTOAGARH /111 /2024 ()	
77	D-CRLMC/5461/2025	SAUMITRA PARIDA VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	// KISSANNAGAR PS /71 /2022 ()	
78	D-CRLMC/5465/2025	ANANTA KUMAR SAHOO VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	// BALASORE VIGILANCE /1 /2008 ()	
79	D-CRLMC/5474/2025	SIMBUL RAJ NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// ADVA /18 /2011 ()	

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80	D-CRLMC/5477/2025	SANJAY SAHOO@SANJAY KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	AINTHAPALI /460 /2024 () //	
81	D-CRLMC/5479/2025	PUPUN @ JYOTI PRAKASH DALAI VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	KHUNTUNI /141 /2019 () //	
82	D-CRLMC/5482/2025	PRAMOD KUMAR SINGH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	RAIRANGPUR TOWN /256 /2024 () //	
83	D-CRLMC/5486/2025	SIBANANDA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
84	D-CRLMC/5492/2025	THAKA LENKA@SANTOSH KUMAR LENKA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	FATEGARH /70 /2012 () //	
85	D-CRLMC/5495/2025	AJIT KUMAR OJHA VS STATE OF ODISHA	DEBASIS SAHOO VS	BARANGA /433 /2024 () //	
86	D-CRLMC/5497/2025	SUDARSHAN JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA P.S. /141 /2023 () //	
87	D-CRLMC/5498/2025	RABINDRA SING VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 () //	
88	D-CRLMC/5500/2025	ABHISEK SAHOO VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	JATNI P.S. /136 /2020 () //	
89	D-CRLMC/5518/2025	GOUTAM MALLIK VS STATE OF ODISHA	JAGABANDHU ROUT VS	JAJPUR ROAD /155 /2024 () //	
90	D-CRLMC/5519/2025	SASMITA MAHARANA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	JEYPORE MAHILA /14 /2019 () //	
91	D-CRLMC/5521/2025	DIPU NAIK @ DEBASISH NAIK	SURYAKANTA DWIBEDI	KHANDAPARA /87 /2015	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/5525/2025	JAGANNATH PRUSTY	SURYAKANTA DWIBEDI	ITAMATI /120 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/5530/2025	JAYADEV JOSHI	BIBHUTI BHUSAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/5533/2025	RAJA KHAN	AMLAN SHAKTI PAUL	PURUNABAZAR /189 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/5538/2025	PRASANNA KUMAR SAHOO	AMIT PRASAD BOSE	BHUBANESWAR VIGILANCE /2 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
96	D-CRLMC/5540/2025	PITAMBAR PARIDA	AMITAV TRIPATHY	AIRPORT /73 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/5541/2025	CHANDRAKANTA OJHA	BIDESHI KUMAR GHADEI	TANGI /155 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/5545/2025	SAROJ KUMAR PATRA	DILLIP KUMAR MOHANTY	DEOGARH /360 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/5551/2025	UTTAM KUMAR BAJORIA	SABYASACHI MISHRA	/ /0	
		VS	VS	()	
		SURESH KUMAR SAMAL		//	
100	D-CRLMP/5445/2025	GANESWAR SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/5446/2025	ANJALI SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMP/5506/2025	SOUMYA RANJAN SAHU	CHITTA RANJAN PATTNAIK	/ /0	
		VS	VS	()	

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103	D-CRLMP/5522/2025	STATE OF ODISHA RABINDRA KUMAR SWAIN VS	KEDAR SANKAR SAHU VS	// /0 0	
104	D-CRLMP/5542/2025	STATE OF ODISHA MANAS PANDA VS	AMLAN SHAKTI PAUL VS	// /0 0	
105	D-CRLMP/5560/2025	STATE OF ODISHA RAJENDRA KUMAR RANA VS	SITAKANTA RATH VS	// /0 0	
106	D-CRLREV/5473/2025	STATE OF ODISHA BISWAJIT RATH VS TAHASILDAR, TALCHER	BIRENDRA KUMAR MOHAPATRA VS	// /0 0 //	
107	D-CRLREV/5502/2025	ARUN KUMAR OJHA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
108	D-CRLREV/5549/2025	SURESH KUMAR PADHAN @ SURESH PADHAN VS PRIYA RANJAN DASH	ABHILASH MISHRA VS	// /0 0 //	
109	D-FAO/7224/2025	ALBINA ENGTIPI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
110	D-FAO/7228/2025	BHAGYASHREE TARAI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
111	D-FAO/7230/2025	DHIRA NAIK VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
112	D-FAO/7233/2025	BHAGABATI SAHU VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
113	D-FAO/7234/2025	GANDHARBA SAHOO VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	

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114	D-FAO/7236/2025	DANEI NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
115	D-FAO/7292/2025	MANAGER LEGAL, M/S. SBI GENERAL INSURANCE COMPANY, BBSR VS KANDARP ROUTRAY	SOMNATH BISWY VS	// 0 //	
116	D-FAO/7300/2025	BABITA DEVI VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
117	D-FAO/7302/2025	BINI BEHERA VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
118	D-FAO/7306/2025	SUDHAKAR JENA VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
119	D-LAA/7367/2025	NRUPARAJ BISWAL VS LAND ACQUISITION AND REHABILITATION OFFICER, KALAHANDI	SUKANTA KUMAR NAYAK VS	// 0 //	
120	D-MACA/7215/2025	THE MANAGER, NATIONAL INSURANCE CO. LTD., CUTTACK VS PALESWAR ORAM	PRASANTA KUMAR MAHALI VS	// 0 //	
121	D-MACA/7245/2025	BED PADHAN VS MANBIDH PADHAN	JAGABANDHU SAHU VS	// 0 //	
122	D-MACA/7250/2025	BISWANATH PRATAP MISHRA VS JYOTIRANJAN SWAIN	JEEVANJYOTI MOHANTY VS	// 0 //	
123	D-MACA/7307/2025	RUPALI PRADHAN VS ROSHAN KHAN	PABITRA KUMAR NAYAK VS	// 0 //	
124	D-MACA/7359/2025	LEGAL MANAGER, HDFC ERGO GENERAL INSURANCE CO. LTD., CUTTACK VS BINODINI DAS	DEBMOUL KHAN VS	// 0 //	
125	D-MACA/7362/2025	CHOLOMANDALAM GENERAL INSURANCE CO. LTD., SAMBALPUR	SAMBALPUR	//	

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		VS	VS	0	
126	D-MATA/7246/2025	AJAYA KUMAR SAHOO JHUNILATA BEHERA	SAMBIT KAR	//	
		VS	VS	0	
127	D-RPFAM/7341/2025	UTTAM KUMAR BEHERA AKSHAYA KUMAR BEHERA	RAMESH CHANDRA SAHOO 1	//	
		VS	VS	0	
128	D-RSA/7368/2025	MONALISA KHATUA SUSILA MISHRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
129	D-RSA/7384/2025	STATE OF ODISHA ASHOK SOREN	AJODHYA RANJAN DASH	//	
		VS	VS	0	
130	D-RSA/7407/2025	SITA MAJHI MADHA MAJHI	DURGA PRASAD PATTANAIAK	//	
		VS	VS	0	
131	D-RVWPET/7253/2025	MADHA MAJHI BINOD BIHARI KARAN	ARUN KUMAR MISHRA 2	//	
		VS	VS	0	
132	D-RVWPET/7324/2025	GOVERNMENT OF ODISHA CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI	DEBASIS SATPATHY	//	
		VS	VS	0	
133	D-STREV/7283/2025	SANTOSH KUMAR DASH M/S SHREEJI ISPAT LTD.,CUTTACK	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
134	D-STREV/7287/2025	STATE OF ODISHA M/S SHREEJI ISPAT LTD.,CUTTACK	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
135	D-WA/7201/2025	STATE OF ODISHA STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000200C202500108
		VS	VS	0	
		K. TEKESWAR ACHARY		//	
136	D-WA/7254/2025	STATE OF ODISHA STATE OF ODISHA	SONAK MISHRA, A.S.C.	//	LOD20240000194C202500112
		VS	VS	0	

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137	D-WA/7256/2025	RANJIT KUMAR MALLIK KAUSALYA BEHERA VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202500030
138	D-WA/7312/2025	RAGHUNATH MUDULI KRISHNA KUJUR VS	SAMEER KUMAR DAS VS	// // ()	
139	D-WA/7356/2025	STATE OF ODISHA TARUN KUMAR MOHAPATRA VS	KSHIROD CHANDRA MOHAPATRA VS	// // ()	
140	D-WA/7357/2025	STATE OF ODISHA RADHARANI GOUDA VS	BIKASH MISHRA VS	// // ()	AOR20220001297C202500055
141	D-WA/7366/2025	STATE OF ODISHA BIJAY KUMAR DASH VS	RAMA PRASAD DALAI VS	// // ()	
142	D-WP(C)/7202/2025 WP(C)/5375/2025	M/S GOVERNING BODY OF BIJU PATTANAIAK COLLEGE VS REGIONAL PROVIDENT COMMISSIONER II (PD),CUTTACK	CHITAMPAL KENDRAPARA VS	// // ()	
143	D-WP(C)/7203/2025	PRUTHIRAJ SAMANTARAY VS	BISWAJIT SAHOO VS	// // ()	
144	D-WP(C)/7204/2025	STATE OF ODISHA PRAMOD KUMAR PATRA VS	JAGAMOHAN PATTANAIAK VS	// // ()	AOR20220001586C202500021
145	D-WP(C)/7206/2025	STATE OF ODISHA LOKANATH PRADHAN VS	JAGAMOHAN PATTANAIAK VS	// // ()	AOR20220001586C202500022
146	D-WP(C)/7207/2025 WP(C)/5403/2025	STATE OF ODISHA AKHAYA DALAI VS SATYANARAYAN ROUT	SOUMIK SPANDAN TRIPATHY VS	// // // ()	
147	D-WP(C)/7208/2025	GANGARAM LIMGOCHHIA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// // // ()	

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148	D-WP(C)/7209/2025	PRADYOT KUMAR SAHOO VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	// 0 //	
149	D-WP(C)/7210/2025	DEBADATTA MOHANTY VS COMMISSIONER OF CT AND GST ODISHA	RAMESH CHANDRA JENA VS	// 0 //	
150	D-WP(C)/7212/2025 WP(C)/5396/2025	X VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //	
151	D-WP(C)/7214/2025	KAILASH CHANDRA DEO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
152	D-WP(C)/7216/2025	JUDHISTHIRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
153	D-WP(C)/7217/2025	DHARMENDRA SAHU VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
154	D-WP(C)/7218/2025 WP(C)/5423/2025	PRAVASINI BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //	
155	D-WP(C)/7219/2025 WP(C)/5449/2025	MAA MANGALA TEMPLE AND KALYAN MANDAP VS STATE OF ODISHA	MANISH CHANDRA DEB VS	// 0 //	
156	D-WP(C)/7220/2025	UTTAM KUMAR BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //	
157	D-WP(C)/7221/2025	CHANDRASEKHAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
158	D-WP(C)/7222/2025 WP(C)/5440/2025	DR.LIPSA PADHIHARY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
159	D-WP(C)/7223/2025	SURESH CHANDRA PATTANAYAK	ANIL KUMAR BEHERA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/7225/2025	GAYATRI DASH	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA.		//	
161	D-WP(C)/7226/2025	BALARAM MOHANTY	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/7227/2025	BIJESWAR PANDA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/7229/2025	LAXMIDHAR MEHER	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/7231/2025	ODISHA GRAMYA BANK, JAMUKESWAR BRANCH, MAYURBHANJ	HEMANT KUMAR MOHANTA	//	
		VS	VS	0	
		THE COMMISSIONER CUM SECY, SCHOOL AND MASS EDUCATION DEPT, BBSR		//	
165	D-WP(C)/7232/2025	RAMESH CHANDRA MISHRA	SARADA PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/7235/2025	LILI BALABANTARAY	TAPAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/7237/2025	ODISHA GRAMYA BANK, JAMUKESWAR BRANCH, MAYURBHANJ	HEMANT KUMAR MOHANTA	//	
		VS	VS	0	
		THE COMMISSIONER CUM SECY, SCHOOL AND MASS EDUCATION DEPT, GOVT OF ODISHA/		//	
168	D-WP(C)/7238/2025	ODISHA GRAMYA BANK, JAMUKESWAR BRANCH, MAYURBHANJ	HEMANT KUMAR MOHANTA	//	
		VS	VS	0	
		THE DEPUTY SUPERINTENDENT OF POLICE CUM DDO, MAYURBHANJ		//	
169	D-WP(C)/7239/2025	AKSHAYA SWAIN	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/7240/2025	SUSANTA KUMAR PRUSTY	SANJIB MOHANTY	//	AOR20220001611C202500016
		VS	VS	0	

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171	D-WP(C)/7241/2025	STATE OF ODISHA RUDRA PRASAD GOUDA VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202500017
172	D-WP(C)/7242/2025	STATE OF ODISHA TANMAY AND ASSOCIATES, DHENKANAL VS	PRASANTA KUMAR NANDA VS	// // 0	
173	D-WP(C)/7243/2025	ODISHA FOREST DEVELOPMENT CORPORATION LTD., BBSR CHANDRAKANTA MAJHI VS	KRISHNA CHANDRA SAHU VS	// // 0	
174	D-WP(C)/7244/2025	STATE OF ODISHA ARDHENDU PANI VS	SAILAZA NANDAN DAS VS	// // 0	
175	D-WP(C)/7248/2025	STATE OF ODISHA SOGARA BIBI VS	AKSHAYA KUMAR SAHOO VS	// // 0	
176	D-WP(C)/7249/2025	STATE OF ODISHA GOBINDA CHANDRA HOTA VS	KAMALAKANTA NAYAK VS	// // 0	
177	D-WP(C)/7252/2025	STATE OF ODISHA SMRUTI PRANGYA SAHOO VS	SARADA PRASANNA SARANGI VS	// // 0	
178	D-WP(C)/7257/2025	STATE OF ODISHA SUNIL KUMAR VS	SADASIVA PATRA (1) VS	// // 0	AOD20230000737C202500011
179	D-WP(C)/7259/2025	UNION OF INDIA MEENA KUMARI SAHOO VS	SARADA PRASANNA SARANGI VS	// // 0	
180	D-WP(C)/7261/2025	STATE OF ODISHA ANKITA MALLICK VS	SAROJ KUMAR PADHI VS	// // 0	
181	D-WP(C)/7264/2025	STATE OF ODISHA M/S. MAA AMBIKA SELF HELP GROUP, MAYURBHANJA VS	ANUSUMATI PRADHAN VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/7265/2025	M/S. KRISHNA ENGINEERING VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0	AOR20220001352C202500013
183	D-WP(C)/7266/2025	SHANKAR NAIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0	
184	D-WP(C)/7269/2025	M/S BKB TRANSPORT PVT. LTD VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	BIGYAN KUMAR SHARMA VS	// 0	
185	D-WP(C)/7270/2025	SANTOSH KUMAR GUPTA VS DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSIONER, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0	
186	D-WP(C)/7271/2025	M/S. BKB TRANSPORT PVT. LTD., JHARSHUGUDA VS REGIONAL TRANSPORT OFFICER, JHARSHUGUDA	BIGYAN KUMAR SHARMA VS	// 0	
187	D-WP(C)/7274/2025	GAYATRI BINDHANI VS STATE OF ODISHA	MANOJ OJHA VS	// 0	
188	D-WP(C)/7275/2025	RAJAKISHORE PANDA VS STATE OF ODISHA	SAMARENDRA SWAIN VS	// 0	
189	D-WP(C)/7277/2025	M/S MAHESHANAND LOGISTICS PVT LTD VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0	
190	D-WP(C)/7278/2025	MALLY NAIK VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// 0	
191	D-WP(C)/7279/2025	SASMITA BINDHANI VS STATE OF ODISHA	MANOJ OJHA VS	// 0	
192	D-WP(C)/7280/2025	BRAJENDRANATH MOHANTY@BRIJENDRA KUMAR MOHANTY VS THE COMMISSIONER, ODISHA HINDU RELIGIOUS ENDOWMENTS, BBSR	MOHENDRA KUMAR MOHAPATRA VS	// 0	
193	D-WP(C)/7281/2025	HARIPRIYA BINDHANI	MANOJ OJHA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/7282/2025	SARAT CHANDRA ROUT	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/7284/2025	M/S SUBHASHREE ENTERPRISES	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//	
196	D-WP(C)/7286/2025	BHOLANATH PADHI	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA		//	
197	D-WP(C)/7288/2025	UMESH HARIJAN	ALOK KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/7289/2025	ASHOK KUMAR BARIK	GOKULANANDA SAHU	//	
		VS	VS	0	
		REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA		//	
199	D-WP(C)/7290/2025	NARENDRANATH PATRA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/7291/2025	ABINASH NANDA	GOKULANANDA SAHU	//	
		VS	VS	0	
		REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA		//	
201	D-WP(C)/7293/2025	PRABINA BEHERA	GOKULANANDA SAHU	//	
		VS	VS	0	
		REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA		//	
202	D-WP(C)/7294/2025	SUJIT KUMAR SAHU	GOKULANANDA SAHU	//	
		VS	VS	0	
		REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA		//	
203	D-WP(C)/7295/2025	MAKARA KERKETA	BHARAT BHUSAN ROURAY	//	
		VS	VS	0	
		COLLECTOR SUNDERGARH		//	
204	D-WP(C)/7296/2025	MARY SWATI SORENG	BHARAT BHUSAN ROURAY	//	
		VS	VS	0	

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205	D-WP(C)/7297/2025	THE ADDL. DISTRICT MAGISTATE, ROURKELA, SUNDERGARH DIPTI PRIYA BINDHANI VS STATE OF ODISHA	MANOJ OJHA VS	// // 0 //	
206	D-WP(C)/7298/2025	SARBESWAR PANDA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
207	D-WP(C)/7301/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500033
208	D-WP(C)/7303/2025	PRADYUMNA KUMAR SETHY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
209	D-WP(C)/7304/2025	PRADEEP KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
210	D-WP(C)/7305/2025	ABHIMANYU MAHANTA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
211	D-WP(C)/7308/2025	RAJIB KUMAR PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //	
212	D-WP(C)/7309/2025	MURALIDHAR MANDOI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
213	D-WP(C)/7310/2025	S. RAJENDRA KUMAR VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
214	D-WP(C)/7311/2025	RAJENDRA KUMAR DASH VS CHIEF EXECUTIVE, TATA POWER WESTERN ODISHA DISTRIBUTION LTD, SAMBALPUR	SUSANTA KUMAR MISHRA VS	// 0 //	
215	D-WP(C)/7313/2025	SUKANTA BHUYAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	

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216	D-WP(C)/7314/2025	ANTARYAMI NAYAK VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //	
217	D-WP(C)/7315/2025	RABINDRA PRASAD NANDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500012
218	D-WP(C)/7316/2025	BALARAM PALEI VS STATE OF ODISHA	BISWA BIJAYA BAXI ACHARYA VS	// 0 //	AOR20220004051C202500005
219	D-WP(C)/7317/2025	M/S. ODISHA MINING CORPORATION EMPLOYEES UNION VS ASSISTANT COMMISSIONER OF INCOME TAX, BHUBANESWAR	CHITROY KUNDARISATI VS	// 0 //	AOR20220001352C202500014
220	D-WP(C)/7318/2025	DAMAI IRINGAI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500047
221	D-WP(C)/7319/2025	DAMAI IRINGAI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500048
222	D-WP(C)/7320/2025	BARADA PRASAD RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
223	D-WP(C)/7321/2025	BHAKTA CHARAN PARIDA VS RESERVE BANK OF INDIA, BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //	
224	D-WP(C)/7322/2025	SUBHASMITA JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
225	D-WP(C)/7323/2025	BADAL RANJAN MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
226	D-WP(C)/7325/2025	NAMITA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
227	D-WP(C)/7327/2025	KAILASH CHANDRA PATNAIK	SHARMISTHA SAMAL	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/7328/2025	SUKANTI PANIGRAHI	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/7329/2025	BALAKRUSHNA BEHERA	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/7331/2025	DAMAI IRINGAI	MANORANJAN PADHY	//	AOD20220003086C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/7332/2025	DAMAI IRINGAI	MANORANJAN PADHY	//	AOD20220003086C202500050
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/7333/2025	PRATIK KUMAR BOSE	SOUMYA MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
233	D-WP(C)/7334/2025	RANJIT PRASAD	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/7335/2025	PADMINI MOHANTY	SUSANTA KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/7336/2025	AMULYA KUMAR PATNAIK	SUDEEP KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/7337/2025	CHURAN SINGH MAJHI	SUDEEP KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/7338/2025	RANJIT PRASAD	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/7339/2025	HEMANTI ROUT	SUDEEP KUMAR SARANGI	//	
		VS	VS	()	

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239	D-WP(C)/7340/2025	STATE OF ODISHA RANJIT PRASAD VS	BIRAJA PRASANNA DAS VS	// // 0	
240	D-WP(C)/7343/2025	STATE OF ODISHA PURNA CHANDRA SAHU VS	DEEPANKAR PANIGRAHY VS	// // 0	
241	D-WP(C)/7344/2025	STATE OF ODISHA DINANATH SIGH VS	BIRAJA PRASANNA DAS VS	// // 0	
242	D-WP(C)/7345/2025	STATE OF ODISHA BIJAYAKETAN BADANAYAK VS	DEEPANKAR PANIGRAHY VS	// // 0	
243	D-WP(C)/7347/2025	STATE OF ODISHA SAROJ KUMAR BALIARSINGH VS	BIRAJA PRASANNA DAS VS	// // 0	
244	D-WP(C)/7348/2025	STATE OF ODISHA M.GOURI SANKAR VS	DEEPANKAR PANIGRAHY VS	// // 0	
245	D-WP(C)/7350/2025	STATE OF ODISHA NIRUPA DEVI VS	BIRAJA PRASANNA DAS VS	// // 0	
246	D-WP(C)/7351/2025	STATE OF ODISHA SNEHALATA PATRA VS	ARJUNA CHARANA BEHERA VS	// // 0	
247	D-WP(C)/7354/2025	STATE OF ODISHA SASMITA SAW VS	NIRANJAN LENKA VS	// // 0	
248	D-WP(C)/7355/2025	EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI JAJATI KESHARI MOHANTY VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
249	D-WP(C)/7358/2025	STATE OF ODISHA M/S.CHITRAKALA EARTHMOVERS AND BUILDERS, VS	NIRANJAN LENKA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/7360/2025	SANTANU KUMBHAKAR VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //	
251	D-WP(C)/7361/2025	SUDHANSU SEKHAR PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
252	D-WP(C)/7363/2025	ANJALI KANHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
253	D-WP(C)/7365/2025	SANTOSHINI HARPAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500012
254	D-WP(C)/7369/2025	ASHOK KUMAR SETHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
255	D-WP(C)/7370/2025	RABINDRANATH SAHOO VS THE COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA	PRASANTA KUMAR NANDA VS	// 0 //	
256	D-WP(C)/7371/2025	UDAYANATH GOUDA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
257	D-WP(C)/7372/2025	ARJUN KUMAR DHAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
258	D-WP(C)/7373/2025	PURNAMI CHHATRIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //	
259	D-WP(C)/7374/2025	KISHORE KUMAR RATH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
260	D-WP(C)/7375/2025	PRADEEP KISAN VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //	
261	D-WP(C)/7376/2025	LOCHAN SUNANI	ABHILASH MISHRA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/7380/2025	PRBHAKAR BARIK	BEDA PRAKASH PANDA	//	
		VS	VS	()	
		TATA MOTORS FINANCE LTD		//	
263	D-WP(C)/7382/2025	BUDHIRAM BEHERA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/7383/2025	DEBARAJA MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/7385/2025	BRAJA KISHORE SWAIN	RAMAKANTA SARANGI	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
266	D-WP(C)/7386/2025	KRUSHNA CHANDRA PRADHAN	BYOMOKESH SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/7387/2025	TAPAS KUMAR JENA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/7388/2025	KAMALA KANTA PATNAIK	PRINCE PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/7389/2025	MURALIDHAR NAIK	BYOMOKESH SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/7390/2025	DEBANANDA NAIK	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/7391/2025	KAILASH ROUT	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/7392/2025	RAMA KANTA MALLICK	DURGESH NARAYAN RATH	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/7393/2025	STATE OF ODISHA SUBHALAXMI MAJHI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
274	D-WP(C)/7394/2025	STATE OF ODISHA ERIKA MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0	
275	D-WP(C)/7395/2025	STATE OF ODISHA DILLIP KUMAR BINDHANI VS	SANGRAMJIT PANDA VS	// // 0	
276	D-WP(C)/7396/2025	STATE OF ODISHA M.JAYA VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
277	D-WP(C)/7397/2025	STATE OF ODISHA PRAVAT PRAVAKAR PARHI VS	DURGESH NARAYAN RATH VS	// // 0	
278	D-WP(C)/7398/2025	STATE OF ODISHA GADADHAR PATRA VS	NIRANJAN LENKA VS	// // 0	
279	D-WP(C)/7399/2025	STATE OF ODISHA MANOJ KUMAR MAHAKUD VS	SANGRAMJIT PANDA VS	// // 0	
280	D-WP(C)/7400/2025	STATE OF ODISHA SRIDHAR KUMAR PANDA VS	DURGESH NARAYAN RATH VS	// // 0	
281	D-WP(C)/7401/2025	STATE OF ODISHA BIREN SINGH VS	SANGRAMJIT PANDA VS	// // 0	
282	D-WP(C)/7402/2025	STATE OF ODISHA PATHA SARATHI BEHERA VS	PATANJALI TRIPATHY VS	// // 0	
283	D-WP(C)/7403/2025	STATE OF ODISHA NISHAKAR PANDA VS STATE OF ODISHA	KARUNAKAR RATH VS	// // 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :19/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/7404/2025	NIRANJAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
285	D-WP(C)/7405/2025	NARAYAN PANDA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
286	D-WP(C)/7406/2025	BIMAL SHARMA @ BIMAL KUMAR SHARMA VS UNION BANK OF INDIA, KHORDHA	MANAS RANJAN BADAJENA VS	// 0 //	
287	D-WP(C)/7408/2025	SUMI CHETTI VS THE COLLECTOR, NABARANGPUR	AMIT KUMAR NATH VS	// 0 //	
288	D-WP(C)/7409/2025	MANJULATA BEHERA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
289	D-WP(C)/7410/2025	MITESH KUMAR DASH VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
290	D-WP(C)/7411/2025	WAHIDA KHATUN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
291	D-WP(C)/7412/2025	KARUNAKAR KABI VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
292	D-WP(C)/7413/2025	HARIHARA DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
293	D-WP(C)/7414/2025	K.RAMA REDDY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
294	D-WP(C)/7415/2025	B.SWARAJYABALA SUBUDHI VS THE S D M CUM SUB COLLECTOR BHANJANAGAR, GANJAM	LAMBODOR ACHARI VS	// 0 //	
295	D-WPCRL/5444/2025	JHANSI RANI ROUSTRAY	DR. SUSANT KUMAR KANUNGO	//0	

**ORISSA HIGH COURT****FILING REPORT AS ON :19/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
296	D-ABLAPL/5428/2025	VS STATE OF ODISHA TIRTHA CHATTARJEE	VS RANJIT MOHANTY	() // PURIGHAT /57 /2025	
297	D-ABLAPL/5432/2025	VS STATE OF ODISHA BABULI BIRUA @ SANDEL	VS BICHITRA NARAYANA SATAPATHY	() // PARADEEP MODEL /16 /2025	
298	D-ABLAPL/5433/2025	VS STATE OF ODISHA JAYA PRAKASH SETHI	VS ANUGRAHA NARAYAN SAMANTRAY	() // BALIKUDA /80 /2025	
299	D-ABLAPL/5437/2025	VS STATE OF ODISHA SANTARAM SAHU	VS BIJAYA KUMAR BEHERA 1	() // / /0	
300	D-ABLAPL/5438/2025	VS STATE OF ODISHA BANA @ BANAMALI JENA	VS SANJIT MISHRA	() // SATYABADI /32 /2025	
301	D-ABLAPL/5439/2025	VS STATE OF ODISHA SANJIT KUMAR PADHI	VS SANTOSH KUMAR DASH	() // RANPUR /19 /2025	
302	D-ABLAPL/5440/2025	VS STATE OF ODISHA RANJIT KUMAR PADHI	VS SANTOSH KUMAR DASH	() // RANPUR /19 /2025	
303	D-ABLAPL/5441/2025	VS STATE OF ODISHA KUSHA NAIK	VS KARUNAKAR GAYA	() // JUDUM /159 /2024	
304	D-ABLAPL/5443/2025	VS STATE OF ODISHA SARAT @ SARBESWAR MUDULI	VS BIKRAM CHANDRA GHADEI	() // / /0	
305	D-ABLAPL/5448/2025	VS STATE OF ODISHA RABINDRA SWAIN @ RABI	VS SAUMYA RANJAN PRADHAN	() // CHANDANPUR /33 /2025	AOD20240000490C202500004
306	D-ABLAPL/5449/2025	VS STATE OF ODISHA SANGHAMITRA BHUTIA	VS BIRAJA PRASAD NANDA	() // COLLIERY /57 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/5452/2025	STATE OF ODISHA AHALYA MAHUNTA VS	RAMANI KANTA PATTANAİK VS	// BRAMHA BARADA /9 /2025 ()	
308	D-ABLAPL/5453/2025	STATE OF ODISHA ALLAREKHA SAHA VS	RAMAKANTA PANDA VS	// SINGLA /5 /2025 ()	AOD20240000348C202500007
309	D-ABLAPL/5457/2025	STATE OF ODISHA NIYATI BISWAL VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /203 /2024 ()	
310	D-ABLAPL/5463/2025	STATE OF ODISHA GOURANGA BARALA VS	DEBASIS MISHRA VS	// PURI SADAR /69 /2025 ()	
311	D-ABLAPL/5467/2025	STATE OF ODISHA PURNACHANDRA RANA VS	AMITAV TRIPATHY VS	// GHANTAPADA /185 /2024 ()	
312	D-ABLAPL/5468/2025	STATE OF ODISHA DINAKRUSHNA DAS @ TAPU DAS VS	BISWABHUSAN DAS VS	// GOPALPUR /44 /2025 ()	
313	D-ABLAPL/5470/2025	STATE OF ODISHA ASWINI KUMAR AMATA VS	SUJATA JENA VS	// INDUASTRIAL,NISA /43 /2025 ()	
314	D-ABLAPL/5471/2025	STATE OF ODISHA PABITRA RAY VS	BIPIN KUMAR NAYAK VS	// NIMAPADA /36 /2025 ()	
315	D-ABLAPL/5472/2025	STATE OF ODISHA BIKRAM PATRA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /58 /2025 ()	AOR20220003722C202500013
316	D-ABLAPL/5475/2025	STATE OF ODISHA SK. BASHO @ SK. BASO VS	AMULYA RATNA PANDA VS	// BINJHARPUR /45 /2025 ()	
317	D-ABLAPL/5481/2025	STATE OF ODISHA BISWANATH DAS VS	SIDDHARTH PRASAD MISHRA VS	// AIRPORT /362 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/5483/2025	DINABANDHU @ PRAMOD KUMAR SAHOO VS STATE OF ODISHA	DHRUBA CHARAN ROUT VS	BARAMBA /20 /2025 () //	AOR20220003070C202500001
319	D-ABLAPL/5484/2025	SUSHANTA KUMAR SALA VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /40 /2025 () //	
320	D-ABLAPL/5487/2025	KABULA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /64 /2025 () //	
321	D-ABLAPL/5488/2025	BIKASH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /59 /2025 () //	
322	D-ABLAPL/5489/2025	LAXMI CHARAN BEHERA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	MANCHESWAR P.S. /58 /2025 () //	
323	D-ABLAPL/5491/2025	MANAS PRADHAN @ MANAS KUMAR PRADHAN VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	FATEGARH /55 /2024 () //	
324	D-ABLAPL/5493/2025	RANKA PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// () //	AOR20220001390C202500012
325	D-ABLAPL/5496/2025	PREM RAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BRAJARAJNAGAR /104 /2024 () //	
326	D-ABLAPL/5499/2025	BIBEK NAYAK VS STATE OF ODISHA	DINESH RAY VS	CANTONMENT ROAD /218 /2024 () //	
327	D-ABLAPL/5501/2025	RAKESH KUMAR SADANGI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /36 /2025 () //	
328	D-ABLAPL/5507/2025	SUKADEV PATTANAIAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /61 /2025 () //	
329	D-ABLAPL/5509/2025	ABHIMANYU PRADHAN	TARA PRASAD MOHAPATRA	PURI SADAR /48 /2025	

**ORISSA HIGH COURT****FILING REPORT AS ON :19/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/5511/2025	JAYANTA KUMAR JENA	LAXMI NARAYAN RAYATSINGH	BADAGODA P.S. /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/5512/2025	BANAMALI MALIK	AMITAV TRIPATHY	KANTAMAL /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/5513/2025	RAKESH PARICHHA	PRATIK NAYAK	UDALA /243 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/5517/2025	BABU @ SURYAKANTA ROUT	SUDHANSHU SEKHAR DASH	Tantiapal Marine /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/5523/2025	SHIVANANDA PATRA @ SHIVA PATRA	SOUMYA RANJAN DAS	UDITNAGAR /386 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/5524/2025	SARAT KUMAR PANDA @ SANIA	ASHOK KUMAR JENA	CHOUWAR /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/5528/2025	RAKESH PRADHAN	ACHYUTANANDA PATTANAIK	NIKIRAI /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/5529/2025	SARBESWAR PALEI @ SATRUGHAN PALEI	SURYAKANTA DWIBEDI	FATEGARH /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/5532/2025	CHHOTA KALIA @ TAYUB KHAN	PRADEEP KUMAR KUNDU	BAIDESWAR /182 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/5534/2025	SATRUGHAN SWAIN	SUDHANSU SEKHAR DASH	TALCHER TOWN /972 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/5535/2025	SK. MONTU HOQUE	AMLAN SHAKTI PAUL	BINIKA /416 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/5537/2025	STATE OF ODISHA SK. ABDUL WAHAB VS	PRADEEP KUMAR KUNDU VS	// KHANDAGIRI P.S. /282 /2024 ()	
342	D-ABLAPL/5539/2025	STATE OF ODISHA BRAJAKISHORE BISWAL VS	BIBHU PRASAD MOHANTY VS	// MARINE PS ARAKHAKUDA /19 /2025 ()	
343	D-ABLAPL/5543/2025	STATE OF ODISHA NABIN @ NABAGHAN SAHU VS	LALATENDU SAMANTARAY VS	// KHALLIKOTE /121 /2025 ()	
344	D-ABLAPL/5546/2025	STATE OF ODISHA BHAGYABAN PALIA @ BHAGYA PALIA VS	AMITAV TRIPATHY VS	// KANTAMAL /16 /2025 ()	
345	D-ABLAPL/5554/2025	STATE OF ODISHA RANJIT SWAIN VS	SURESH KUMAR PANDA VS	// ASTARANGA MARINE PS /2 /2025 ()	
346	D-ABLAPL/5555/2025	STATE OF ODISHA ABINASH SAHOO VS	RABINDRA NATH PRUSTY VS	// MANIABANDHA /15 /2025 ()	
347	D-ABLAPL/5556/2025	STATE OF ODISHA MUNA SAHU @ HIMANSHU SAHOO VS	SURESH KUMAR PANDA VS	// BERHAMPUR TOWN /47 /2025 ()	
348	D-ABLAPL/5558/2025	STATE OF ODISHA SILU BHOI VS	AMIT KUMAR NATH VS	// //0 ()	
349	D-ABLAPL/5559/2025	STATE OF ODISHA CHHOTA KALIA @ TAYUB KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	// TIGIRIA /294 /2024 () //	

# ORISSA HIGH COURT

**MISC CASES FILED on :19/02/2025**

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/2287/2018 WPC(OA)/2287/2018	BIJAY KUMAR NAIK AND OTHERS MP	HARA PRSAD RATH	2/2025
2	D-STREV/7283/2025 STREV/ /	M/S SHREEJI ISPAT LTD.,CUTTACK MP	BIBHUTI BHUSAN PANDA	6/2025
3	D-STREV/7287/2025 STREV/ /	M/S SHREEJI ISPAT LTD.,CUTTACK MP	BIBHUTI BHUSAN PANDA	7/2025
4	D-CRLMA/506/2025 CRLMA/1/2025	BABU @ GYANARANJAN MAHAPATRA MP		8/2025
5	D-ELPET/30374/2024 ELPET/14/2024	RADHESHYAM YADAV MP	MR. GOPAL KUMAR AGARWAL (D.E.O.), M/S UPENDRA KU. SAMAL,	26/2025
6	D-CRLMP/2528/2023 CRLMP/2528/2023	ER DEBASHISHA HOTA MP	ER DEBASHISHA HOTA (IN PERSON)	46/2025
7	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	49/2025
8	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	50/2025
9	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	51/2025
10	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	52/2025
11	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	53/2025
12	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	54/2025
13	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	55/2025
14	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	56/2025
15	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	57/2025
16	D-SA/264/1992 SA/264/1992	P.DURGA PRASAD MP	M/S.S.S.RAO	58/2025
17	D-LAA/7367/2025 LAA/ /	NRUPARAJ BISWAL MP	SUKANTA KUMAR NAYAK	61/2025
18	D-LAA/7367/2025 LAA/ /	NRUPARAJ BISWAL MP	SUKANTA KUMAR NAYAK	62/2025
19	D-JCRLA/54/2017 JCRLA/54/2017	DAMBRUDHAR MAJHI MP		62/2025
20	D-RVWPET/4710/2025 RVWPET/ /	LAND ACQUISITION OFFICER, KALAHANDI MP	DISHARANI PADHY,A.S.C	73/2025
21	D-RVWPET/7253/2025 RVWPET/ /	BINOD BIHARI KARAN MP	ARUN KUMAR MISHRA 2	74/2025
22	D-RVWPET/4697/2025 RVWPET/ /	LAND ACQUISITION OFFICER, KALAHANDI MP	DISHARANI PADHY, A.S.C.	75/2025
23	D-RVWPET/7324/2025 RVWPET/ /	CRPF EMPLOYEES EDUCATIONAL SOCIETY MP	DEBASWEE PATHY	76/2025
24	D-RVWPET/7324/2025 RVWPET/ /	CRPF EMPLOYEES EDUCATIONAL SOCIETY MP	DEBASWEE PATHY	77/2025
25	D-RVWPET/31807/2024 RVWPET/171/2024	YUDHISTHIRA SETHI MP	KHIROD KUMAR SWAIN	78/2025
26	D-RVWPET/31807/2024	YUDHISTHIRA SETHI	KHIROD KUMAR SWAIN	

	RVWPET/171/2024	MP		79/2025
27	D-RVWPET/359/2023	SUBHASINI MEHER	ADV	
	RVWPET/359/2023	MP		80/2025
28	D-CONTC/13978/2024	LAXMI SAHOO	M/S.PRASANTA KUMAR PANDA	
	CONTC/2303/2024	MP		83/2025
29	D-CONTC/41767/2024	SUSHIL KUMAR CHAND	M/S SAKTIDHARA MISHRA, A. ROUT	
	CONTC/7139/2024	MP		84/2025
30	D-RPFAM/7341/2025	AKSHAYA KUMAR BEHERA	RAMESH CHANDRA SAHOO I	
	RPFAM/ /	MP		99/2025
31	D-RPFAM/7341/2025	AKSHAYA KUMAR BEHERA	RAMESH CHANDRA SAHOO I	
	RPFAM/ /	MP		100/2025
32	D-CMAPL/7273/2025	DEBENDRA NAYAK	ADV.	
	CMAPL/ /	MP		119/2025
33	D-FAO/519/2023	D.M., ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	FAO/519/2023	MP		123/2025
34	D-FAO/7234/2025	GANDHARBA SAHOO	SATYABAN SAHOO	
	FAO/ /	MP		124/2025
35	D-FAO/7236/2025	DANEI NAYAK	SATYABAN SAHOO	
	FAO/ /	MP		125/2025
36	D-FAO/582/2015	STATE OF ORISSA	S.C.SandME	
	FAO/582/2015	MP		126/2025
37	D-FAO/39289/2024	THE DIVISIONAL MANAGER,M/S ORIENTAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	
	FAO/458/2024	MP		127/2025
38	D-MATA/7246/2025	JHUNILATA BEHERA	SAMBIT KAR	
	MATA/ /	MP		127/2025
39	D-FAO/39282/2024	THE DIVISIONAL MANAGER, T.P. CELL, M/S ORIENTAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	
	FAO/459/2024	MP		128/2025
40	D-MATA/5463/2025	URMILA SHARMA @ BHARDWAJ	MANAS RANJAN DASH	
	MATA/ /	MP		128/2025
41	D-FAO/7292/2025	MANAGER LEGAL, M/S. SBI GENERAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	
	FAO/ /	MP		129/2025
42	D-FAO/6811/2025	D.M, NEW INDIA ASSURANCE CO. LTD., CUTACK	MANAS RANJAN MOHANTY	
	FAO/ /	MP		130/2025
43	D-FAO/7302/2025	BINI BEHERA	KARUNAKAR DAS	
	FAO/ /	MP		131/2025
44	D-CRLREV/5473/2025	BISWAJIT RATH	BIRENDRA KUMAR MOHAPATRA	
	CRLREV/ /	MP		149/2025
45	D-CRLREV/4993/2025	HARI PATRA	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		150/2025
46	D-CRLREV/5502/2025	ARUN KUMAR OJHA	SAMVIT MOHANTY	
	CRLREV/ /	MP		151/2025
47	D-CRLREV/5502/2025	ARUN KUMAR OJHA	SAMVIT MOHANTY	
	CRLREV/ /	MP		152/2025
48	D-CRLREV/5502/2025	ARUN KUMAR OJHA	SAMVIT MOHANTY	
	CRLREV/ /	MP		153/2025
49	D-CRLREV/5549/2025	SURESH KUMAR PADHAN @ SURESH PADHAN	ABHINAV MISHRA	
	CRLREV/ /	MP		154/2025
50	D-CRLREV/5549/2025	SURESH KUMAR PADHAN @ SURESH PADHAN	ABHINAV MISHRA	
	CRLREV/ /	MP		155/2025
51	D-BLAPL/36127/2024	SIVA SHANKAR BANERJEE	SITANSHU MOHAN DWIBEDY	
	BLAPL/12113/2024	MP		242/2025
52	D-BLAPL/38884/2024	SASHANKA PRADHAN		
	BLAPL/720/2025	MP		243/2025
53	D-BLAPL/38882/2024	SRIKANTA PRADHAN		
	BLAPL/730/2025	MP		244/2025
54	D-BLAPL/909/2025	MINU BARDHAN	RAKESH KUMAR DAS	
	BLAPL/468/2025	MP		245/2025
55	D-BLAPL/36743/2024	SK.NASIMUDDIN	BHABANI SANKAR MISHRA	
	BLAPL/12319/2024	MP		246/2025
56	D-BLAPL/1859/2024	AKHTAR KHAN	SOUBHAGYA SWAIN	
	BLAPL/477/2024	MP		247/2025
57	D-BLAPL/13466/2024	PRASANNA KUMAR SAHOO	SOUBHAGYA SWAIN	
	BLAPL/4596/2024	MP		248/2025

58	D-BLAPL/15799/2024 BLAPL/5428/2024	ABDUL KAYOUN KHAN MP	RASHMIKANTA MAHALIK	249/2025
59	D-BLAPL/33175/2024 BLAPL/11196/2024	TUKUNA MALLICK @ MALICK MP		250/2025
60	D-BLAPL/33173/2024 BLAPL/11595/2024	PAPU @ SUSHANTA DAS MP	PRAVASH CHANDRA JENA	251/2025
61	D-BLAPL/9030/2022 BLAPL/9030/2022	ABHINAVA DALUA MP	ABHINASH BARIK	252/2025
62	D-RSA/54598/2024 RSA/ /	UMAKANTA MAHARATHI MP	SUDARSAN BEHERA	254/2025
63	D-RSA/54598/2024 RSA/ /	UMAKANTA MAHARATHI MP	SUDARSAN BEHERA	255/2025
64	D-RSA/7368/2025 RSA/ /	SUSILA MISHRA MP	SOURAV SUMAN BHUYAN	256/2025
65	D-RSA/398/2012 RSA/398/2012	KANDA GOUDA and ORS. MP	M/S.J.R.DASH	257/2025
66	D-RSA/398/2012 RSA/398/2012	KANDA GOUDA and ORS. MP	M/S.J.R.DASH	258/2025
67	D-RSA/398/2012 RSA/398/2012	KANDA GOUDA and ORS. MP	M/S.J.R.DASH	259/2025
68	D-RSA/166/2010 RSA/166/2010	RICHPAL JAIN MP	SUMITRA MOHANTY	260/2025
69	D-RSA/166/2010 RSA/166/2010	RICHPAL JAIN MP	M/S.P.K.KHUNTIA , M/S. SUMITRA MOHANTY, S.N.BISWAL,K.MOHAPATRA	261/2025
70	D-RSA/166/2010 RSA/166/2010	RICHPAL JAIN MP	M/S.P.K.KHUNTIA , M/S. SUMITRA MOHANTY, S.N.BISWAL,K.MOHAPATRA	262/2025
71	D-RSA/166/2010 RSA/166/2010	RICHPAL JAIN MP	SUMITRA MOHANTY	263/2025
72	D-RSA/166/2010 RSA/166/2010	RICHPAL JAIN MP	M/S.P.K.KHUNTIA , M/S. SUMITRA MOHANTY, S.N.BISWAL,K.MOHAPATRA	264/2025
73	D-RSA/166/2010 RSA/166/2010	RICHPAL JAIN MP	M/S.P.K.KHUNTIA , M/S. SUMITRA MOHANTY, S.N.BISWAL,K.MOHAPATRA	265/2025
74	D-RSA/166/2010 RSA/166/2010	RICHPAL JAIN MP	M/S.P.K.KHUNTIA , M/S. SUMITRA MOHANTY, S.N.BISWAL,K.MOHAPATRA	266/2025
75	D-RSA/166/2010 RSA/166/2010	RICHPAL JAIN MP	M/S.P.K.KHUNTIA , M/S. SUMITRA MOHANTY, S.N.BISWAL,K.MOHAPATRA	267/2025
76	D-RSA/166/2010 RSA/166/2010	RICHPAL JAIN MP	M/S.P.K.KHUNTIA , M/S. SUMITRA MOHANTY, S.N.BISWAL,K.MOHAPATRA	268/2025
77	D-RSA/7407/2025 RSA/ /	MADHA MAJHI MP	DURGA PRASAD PATTANAIK	269/2025
78	D-CMP/7211/2025 CMP/ /	NARAYAN NAIK MP	JAYDEEP PAL	276/2025
79	D-CMP/7211/2025 CMP/ /	NARAYAN NAIK MP	JAYDEEP PAL	277/2025
80	D-CMP/7213/2025 CMP/ /	NARAYAN NAIK MP	JAYDEEP PAL	278/2025
81	D-CMP/7213/2025 CMP/ /	NARAYAN NAIK MP	JAYDEEP PAL	279/2025
82	D-CMP/53593/2024 CMP/1496/2024	BARSHA RANI MOHAPATRA MP		280/2025
83	D-CMP/7255/2025 CMP/265/2025	RAJESH KUMAR AGARWAL MP	DAYANANDA MOHAPATRA, (SR.ADV.)	281/2025
84	D-CMP/7258/2025 CMP/ /	JASHOWANTI DAS MODI MP	RAJESH RANJAN SAHOO	282/2025
85	D-CMP/7342/2025 CMP/ /	PANKAJ KUMAR MAHAPATRA MP	ASHOK KUMAR SARANGI	283/2025
86	D-CMP/7346/2025 CMP/ /	SASMITA SAHOO MP	AKSHAYA KUMAR SAHOO	284/2025
87	D-CMP/7346/2025 CMP/ /	SASMITA SAHOO MP	AKSHAYA KUMAR SAHOO	285/2025
88	D-CMP/7364/2025 CMP/ /	CHHAYAKANTA SAMANTARAY MP	ISRAIL KHAN	286/2025
89	D-CMP/7352/2025	LAXMAN KUMAR PUROHIT	TANMAY MISHRA	

	CMP/ /	MP		287/2025
90	D-CMP/180/2025	ASHOK KUMAR MOHAPATRA	ASHOK KUMAR MOHAPATRA	
	CMP/31/2025	MP		288/2025
91	D-ABLAPL/29406/2024	AMITA SWAIN		
	ABLAPL/10907/2024	MP		478/2025
92	D-ABLAPL/4218/2025	SURJYAKANTA MOHAPATRA @ BABU	KOUSIK ANANDA GURU	
	ABLAPL/1632/2025	MP		479/2025
93	D-ABLAPL/31603/2024	SANJIB KUMAR SUR		
	ABLAPL/11893/2024	MP		480/2025
94	D-ABLAPL/3770/2025	KALANDI JENA		
	ABLAPL/1572/2025	MP		481/2025
95	D-ABLAPL/37867/2024	JHARANA BEHERA	ASUTOSH TRIPATHY	
	ABLAPL/14595/2024	MP		482/2025
96	D-ABLAPL/36597/2024	RAJESH KUMAR JENA		
	ABLAPL/14091/2024	MP		483/2025
97	D-ABLAPL/36596/2024	RAJESH KUMAR JENA		
	ABLAPL/14089/2024	MP		484/2025
98	D-ABLAPL/31299/2024	TUNU NANDA		
	ABLAPL/12100/2024	MP		485/2025
99	D-ABLAPL/30091/2024	KARNAT KESHARI DAS		
	ABLAPL/11116/2024	MP		486/2025
100	D-ABLAPL/3326/2025	SANTOSH KUMAR DIGAL	RAMDAS ACHARY	
	ABLAPL/1533/2025	MP		487/2025
101	D-ABLAPL/28385/2024	SUDAM BEHERA	ASUTOSH TRIPATHY	
	ABLAPL/10624/2024	MP		488/2025
102	D-ABLAPL/1168/2025	SMRUTI RANJAN DHAL		
	ABLAPL/544/2025	MP		489/2025
103	D-ABLAPL/27125/2024	ALOK SARAF	BIBEKANANDA BEHERA	
	ABLAPL/10020/2024	MP		490/2025
104	D-ABLAPL/6332/2020	BHIMA DHANDHI @ DILLIP DHANDHI		
	ABLAPL/6332/2020	MP		491/2025
105	D-ABLAPL/3285/2025	RAKESH BEHERA	GAJENDRANATH ROUT	
	ABLAPL/1296/2025	MP		492/2025
106	D-ABLAPL/1736/2025	SABITA PATTANAIK	PVS NANAJI ACHARY	
	ABLAPL/761/2025	MP		493/2025
107	D-MACA/1192/2014	N.I.CO.LTD.		
	MACA/1192/2014	MP		562/2025
108	D-MACA/7215/2025	THE MANAGER, NATIONAL INSURANCE CO. LTD., CUTTACK	PRASANTAKUMAR MAHALI	
	MACA/ /	MP		563/2025
109	D-MACA/7250/2025	BISWANATH PRATAP MISHRA	JEEVANJYOTI MOHANTY	
	MACA/ /	MP		564/2025
110	D-CRLMC/5447/2025	BINODINI MANDHATA	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		564/2025
111	D-MACA/20565/2024	KETAKI KHANDA		
	MACA/390/2024	MP		565/2025
112	D-CRLMC/988/2025	DEBDEEP PANDA@DEBJEET PANDA	BHABANI SANKAR MISHRA	
	CRLMC/256/2025	MP		565/2025
113	D-MACA/20565/2024	KETAKI KHANDA		
	MACA/390/2024	MP		566/2025
114	D-CRLMC/5455/2025	SAMIR KUMAR TAKRI@SAMIR TAKIRI	S.S.RAY (2)	
	CRLMC/ /	MP		566/2025
115	D-MACA/767/2023	CLAIMS MANAGER, TATA A.I.G. G.I.CO. LTD.	DEEPA DUTTA	
	MACA/767/2023	MP		567/2025
116	D-CRLMC/3479/2025	BIDYUT KUMAR BISWAS	SAHIL KUMAR NAIR	
	CRLMC/ /	MP		567/2025
117	D-CRLMC/5465/2025	ANANTA KUMAR SAHOO	ANIMA KUMARI DEI	
	CRLMC/ /	MP		568/2025
118	D-MACA/1944/2025	DIVISIONAL MANAGER, HDFC ERGO GENERAL INSURANCE CO. LTD., CUTTACK	GERLI PRANJAN MOHANTY	
	MACA/ /	MP		568/2025
119	D-CRLMC/5497/2025	SUDARSHAN JENA	SANTOSH KUMAR SAMANTARAY	
	CRLMC/ /	MP		569/2025
120	D-MACA/6806/2025	THE D.M, NATIONAL INSURANCE CO. LTD., CUTTACK	PRANJAN MOHANTY	
	MACA/ /	MP		569/2025

121	D-CRLMC/5518/2025 CRLMC/ /	GOUTAM MALLIK MP	JAGABANDHU ROUT	570/2025
122	D-MACA/2476/2025 MACA/ /	M/S NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	SUBHAKT SATPATHY	570/2025
123	D-CRLMC/793/2025 CRLMC/191/2025	RABINDRA KUMAR MOHANTY MP	CHITTA RANJAN SWAIN	571/2025
124	D-MACA/7307/2025 MACA/ /	RUPALI PRADHAN MP	PABITRA KUMAR NAYAK	571/2025
125	D-CRLMC/5540/2025 CRLMC/ /	PITAMBAR PARIDA MP	AMITAV TRIPATHY	572/2025
126	D-MACA/7307/2025 MACA/ /	RUPALI PRADHAN MP	PABITRA KUMAR NAYAK	572/2025
127	D-CRLMC/19142/2024 CRLMC/2546/2024	BIJAY KUMAR JENA MP		573/2025
128	D-MACA/7359/2025 MACA/ /	LEGAL MANAGER, HDFC ERGO GENERAL INSURANCE CO. LTD., MP	ANURAG K. JOSHI	573/2025
129	D-MACA/7362/2025 MACA/ /	CHOLOMANDALAM GENERAL INSURANCE CO. LTD., MP	ETIOMLAIL, SHAMBALPUR	574/2025
130	D-CRLA/14065/2024 CRLA/477/2024	SADASIV MAJHI MP	DEEPALI MAHAPATRA	575/2025
131	D-MACA/7245/2025 MACA/ /	BED PADHAN MP	JAGABANDHU SAHU	575/2025
132	D-MACA/7245/2025 MACA/ /	BED PADHAN MP	JAGABANDHU SAHU	576/2025
133	D-CRLA/5442/2025 CRLA/ /	NABA @ NAGEN BEHERA MP	PRADEEP KUMAR KHUNTIA	576/2025
134	D-CRLA/5442/2025 CRLA/ /	NABA @ NAGEN BEHERA MP	PRADEEP KUMAR KHUNTIA	577/2025
135	D-CRLA/8638/2024 CRLA/233/2024	SATYANARAYAN KUMARA MP	HIMANSHU SEKHAR MISHRA	578/2025
136	D-CRLA/5548/2025 CRLA/ /	ADITYA JENA @ GOVINDA MP	PARBIR KUMAR RAY	579/2025
137	D-CRLA/5548/2025 CRLA/ /	ADITYA JENA @ GOVINDA MP	PARBIR KUMAR RAY	580/2025
138	D-CRLA/5548/2025 CRLA/ /	ADITYA JENA @ GOVINDA MP	PARBIR KUMAR RAY	581/2025
139	D-WA/6934/2025 WA/ /	REBATI NANDAN OJHA MP	SIDHESWAR MALLIK	1153/2025
140	D-WA/7201/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	1155/2025
141	D-WA/7201/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	1156/2025
142	D-WA/7201/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	1157/2025
143	D-WA/7256/2025 WA/ /	KAUSALYA BEHERA MP	MANAS RANJAN BAUG	1159/2025
144	D-WA/5473/2025 WA/365/2025	BISWARANJAN MOHANTY MP	JAGADIP SAHOO	1160/2025
145	D-WA/7254/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1161/2025
146	D-WA/7254/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1162/2025
147	D-WA/7254/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1163/2025
148	D-WA/7312/2025 WA/ /	KRISHNA KUJUR MP	SAMEER KUMAR DAS	1164/2025
149	D-WA/41491/2024 WA/2659/2024	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1165/2025
150	D-WA/7366/2025 WA/ /	BIJAY KUMAR DASH MP	RAMA PRASAD DALAI	1166/2025
151	D-WA/7357/2025 WA/ /	RADHARANI GOUDA MP	BIKASH MISHRA	1167/2025
152	D-WP(C)/7202/2025	M/S GOVERNING BODY OF BIJU PATTANAYAK, KENDRAPARA	PRITOMBAR, KENDRAPARA	

	WP(C)/5375/2025	MP		3091/2025
153	D-WP(C)/13340/2024 WP(C)/7575/2024	LAXMAN KHILLO MP	SUBRAT KUMAR SAHU	
154	D-WP(C)/36946/2024 WP(C)/21549/2024	GENERAL MANAGER, (SECURITY), MAHARAJA MP	MAHARAJA MOHUN LAL SULTAN, SAMBALPUR	3092/2025
155	D-WP(C)/7207/2025 WP(C)/5403/2025	AKHAYA DALAI MP	SOUMIK SPANDAN TRIPATHY	3093/2025
156	D-WP(C)/55234/2024 WP(C)/1572/2025	NAMITA PATNAIK MP	DURGESH NARAYAN RATH	3094/2025
157	D-WP(C)/34417/2024 WP(C)/19526/2024	LAXMIPRIYA MALLICK MP	DURGESH NARAYAN RATH	3095/2025
158	D-WP(C)/7210/2025 WP(C)/ /	DEBADATTA MOHANTY MP	RAMESH CHANDRA JENA	3096/2025
159	D-WP(C)/52611/2024 WP(C)/32679/2024	RITA SIRIKA MP	SUSANTA KUMAR TRIPATHY	3097/2025
160	D-WP(C)/7218/2025 WP(C)/5423/2025	PRAVASINI BEHERA MP	BISHAL BAIVAB	3098/2025
161	D-WP(C)/7217/2025 WP(C)/ /	DHARMENDRA SAHU MP	AMBIKA PRASAD RAY	3099/2025
162	D-WP(C)/7219/2025 WP(C)/5449/2025	MAA MANGALA TEMPLE AND KALYAN MAHARAJA MP	MAHARAJA MOHUN LAL SULTAN, BERHAMPUR	3100/2025
163	D-WP(C)/7220/2025 WP(C)/ /	UTTAM KUMAR BEHERA MP	BISHAL BAIVAB	3101/2025
164	D-WP(C)/7226/2025 WP(C)/ /	BALARAM MOHANTY MP	BIRAJA PRASANNA DAS	3102/2025
165	D-WP(C)/7229/2025 WP(C)/ /	LAXMIDHAR MEHER MP	KRISHNA CHANDRA SAHU	3103/2025
166	D-WP(C)/6701/2025 WP(C)/5241/2025	SAILAJA PATTANAIAK MP	RAMA KRISHNA BISOI	3104/2025
167	D-WP(C)/38441/2024 WP(C)/22304/2024	DR. JAYANTA KUMAR MAHALIK MP	BISHAL BAIVAB	3105/2025
168	D-WP(C)/38445/2024 WP(C)/22309/2024	DR. TANMAY LALITENDU MOHANTY MP	BISHAL BAIVAB	3106/2025
169	D-WP(C)/4833/2025 WP(C)/5053/2025	EXECUTIVE ENGINEER (ELECTRICAL), BCD MP	DR. K. K. MOHANTY, BBSARA	3107/2025
170	D-WP(C)/50057/2024 WP(C)/31623/2024	DR. JIBANJIT SEN MP	AKASH ACHARYA	3108/2025
171	D-WP(C)/50078/2024 WP(C)/31645/2024	DR. NARAYAN BAR MP	AKASH ACHARYA	3109/2025
172	D-WP(C)/7248/2025 WP(C)/ /	SOGARA BIBI MP	AKSHAYA KUMAR SAHOO	3110/2025
173	D-WP(C)/7240/2025 WP(C)/ /	SUSANTA KUMAR PRUSTY MP	SANJIB MOHANTY	3111/2025
174	D-WP(C)/7252/2025 WP(C)/ /	SMRUTI PRANGYA SAHOO MP	SARADA PRASANNA SARANGI	3112/2025
175	D-WP(C)/18004/2021 WP(C)/18004/2021	RANJAN KUMAR CHHATOI MP	SASWATI MOHAPATRA	3113/2025
176	D-WP(C)/7259/2025 WP(C)/ /	MEENA KUMARI SAHOO MP	SARADA PRASANNA SARANGI	3114/2025
177	D-WP(C)/7264/2025 WP(C)/ /	M/S. MAA AMBIKA SELF HELP GROUP, MAHARAJA MP	MAHARAJA MOHUN LAL SULTAN, PRADHAN	3115/2025
178	D-WP(C)/51905/2024 WP(C)/31582/2024	PARSURAM PATRA MP	KRUSHNA CHANDRA MOHANTY	3116/2025
179	D-WP(C)/7266/2025 WP(C)/ /	SHANKAR NAIK MP	UMA CHARAN MISHRA	3117/2025
180	D-WP(C)/7269/2025 WP(C)/ /	M/S BKB TRANSPORT PVT. LTD MP	SUDEEPTA KUMAR SINGH	3118/2025
181	D-WP(C)/7271/2025 WP(C)/ /	M/S. BKB TRANSPORT PVT. LTD., JHARSH MP	BIGDAN KUMAR SHARMA	3119/2025
182	D-WP(C)/7277/2025 WP(C)/ /	M/S MAHESHANAND LOGISTICS PVT LTDB MP	BHABANI PRASAD MOHANTY	3120/2025
183	D-WP(C)/7284/2025 WP(C)/ /	M/S SUBHASHREE ENTERPRISES MP	BHABANI PRASAD MOHANTY	3121/2025
				3122/2025

184	D-WP(C)/7288/2025 WP(C)/ /	UMESH HARIJAN MP	ALOK KUMAR KAR	3123/2025
185	D-WP(C)/33121/2024 WP(C)/19569/2024	MAHESWAR MOHANTA MP	RANJIT MOHANTY	3124/2025
186	D-WP(C)/16765/2022 WP(C)/16765/2022	RAJESH KUMAR PANDA MP		3125/2025
187	D-WP(C)/6303/2024 WP(C)/3403/2024	LAXMI SAHOO MP	PRASANTA KUMAR PANDA	3126/2025
188	D-WP(C)/7308/2025 WP(C)/ /	RAJIB KUMAR PARIDA MP	PRATIK NAYAK	3128/2025
189	D-WP(C)/15839/2018 WP(C)/15839/2018	SATYA NARAYAN AGRAWAL MP	MR. SUBHAM AGRAWAL(IN PERSON)	3129/2025
190	D-WP(C)/7310/2025 WP(C)/ /	S. RAJENDRA KUMAR MP	SUBASH CHANDRA PUSPALAKA	3130/2025
191	D-WP(C)/7311/2025 WP(C)/ /	RAJENDRA KUMAR DASH MP	SUSANTA KUMAR MISHRA	3131/2025
192	D-WP(C)/7301/2025 WP(C)/ /	SUBASH CHANDRA PANDA MP	MANAS PATI	3132/2025
193	D-WP(C)/7314/2025 WP(C)/ /	ANTARYAMI NAYAK MP	ADWITIYA SATPATHY	3133/2025
194	D-WP(C)/34065/2023 WP(C)/34065/2023	KASHINATH SAHOO MP	AJAYA KUMAR MOHARANA	3134/2025
195	D-WP(C)/7321/2025 WP(C)/ /	BHAKTA CHARAN PARIDA MP	PRASANTA KUMAR SATAPATHY	3135/2025
196	D-WP(C)/16932/2024 WP(C)/10250/2024	SANJAY KUMAR SAHU MP	TUSAR KUMAR MISHRA	3136/2025
197	D-WP(C)/6116/2025 WP(C)/4622/2025	DR.ANIRUDDHA MISHRA MP	NAMITA PATTANAİK	3137/2025
198	D-WP(C)/4192/2025 WP(C)/3268/2025	DILLIP KUMAR SWAIN MP	KURESH PRASAD DASH	3138/2025
199	D-WP(C)/7322/2025 WP(C)/ /	SUBHASMITA JENA MP	AJAYA KUMAR MOHARANA	3139/2025
200	D-WP(C)/7315/2025 WP(C)/ /	RABINDRA PRASAD NANDA MP	PRABODHA CHANDRA NAYAK	3140/2025
201	D-WP(C)/7328/2025 WP(C)/ /	SUKANTI PANIGRAHI MP	SUBASH CHANDRA PUSPALAKA	3141/2025
202	D-WP(C)/31712/2024 WP(C)/19438/2024	PRANYA NUAI MP	BIBHUTI BHUSAN MISHRA	3142/2025
203	D-WP(C)/31712/2024 WP(C)/19438/2024	PRANYA NUAI MP	BIBHUTI BHUSAN MISHRA	3143/2025
204	D-WP(C)/7317/2025 WP(C)/ /	M/S. ODISHA MINING CORPORATION EMPLOYEES WELFARE TRUST, MP	KSHIROD KUMAR SAHOO	BHUBANESWAR 3144/2025
205	D-WP(C)/7334/2025 WP(C)/ /	RANJIT PRASAD MP	BIRAJA PRASANNA DAS	3145/2025
206	D-WP(C)/7338/2025 WP(C)/ /	RANJIT PRASAD MP	BIRAJA PRASANNA DAS	3146/2025
207	D-WP(C)/7339/2025 WP(C)/ /	HEMANTI ROUT MP	SUDEEP KUMAR SARANGI	3147/2025
208	D-WP(C)/7340/2025 WP(C)/ /	RANJIT PRASAD MP	BIRAJA PRASANNA DAS	3148/2025
209	D-WP(C)/7344/2025 WP(C)/ /	DINANATH SIGH MP	BIRAJA PRASANNA DAS	3149/2025
210	D-WP(C)/7347/2025 WP(C)/ /	SAROJ KUMAR BALIARSINGH MP	BIRAJA PRASANNA DAS	3151/2025
211	D-WP(C)/7318/2025 WP(C)/ /	DAMAI IRINGAI MP	MANORANJAN PADHY	3152/2025
212	D-WP(C)/7265/2025 WP(C)/ /	M/S. KRISHNA ENGINEERING MP	KSHIROD KUMAR SAHOO	3153/2025
213	D-WP(C)/7350/2025 WP(C)/ /	NIRUPA DEVI MP	BIRAJA PRASANNA DAS	3154/2025
214	D-WP(C)/7354/2025 WP(C)/ /	SASMITA SAW MP	NIRANJAN LENKA	3155/2025
215	D-WP(C)/7358/2025	M/S.CHITRAKALA EARTHMOVERS AND BUILDERS	NIRANJAN LENKA	

	WP(C)/ /	MP		3156/2025
216	D-WP(C)/7319/2025	DAMAI IRINGAI	MANORANJAN PADHY	
	WP(C)/ /	MP		3157/2025
217	D-WP(C)/7360/2025	SANTANU KUMBHAKAR	SIBA SANKAR SAMANTARAY	
	WP(C)/ /	MP		3158/2025
218	D-WP(C)/7316/2025	BALARAM PALEI	BISWA BIJAYA BAXI ACHARYA	
	WP(C)/ /	MP		3159/2025
219	D-WP(C)/7376/2025	LOCHAN SUNANI	ABHILASH MISHRA	
	WP(C)/ /	MP		3160/2025
220	D-WP(C)/7380/2025	PRBHAKAR BARIK	BEDA PRAKASH PANDA	
	WP(C)/ /	MP		3161/2025
221	D-WP(C)/22357/2019	THE EXECUTIVE ENGINEER		
	WP(C)/22357/2019	MP		3162/2025
222	D-WP(C)/22357/2019	THE EXECUTIVE ENGINEER		
	WP(C)/22357/2019	MP		3163/2025
223	D-WP(C)/7388/2025	KAMALA KANTA PATTNAIK	PRINCE PATNAIK	
	WP(C)/ /	MP		3164/2025
224	D-WP(C)/7331/2025	DAMAI IRINGAI	MANORANJAN PADHY	
	WP(C)/ /	MP		3165/2025
225	D-WP(C)/33747/2024	DEBENDRA KUMAR PADHI		
	WP(C)/19371/2024	MP		3166/2025
226	D-WP(C)/7387/2025	TAPAS KUMAR JENA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		3167/2025
227	D-WP(C)/7391/2025	KAILASH ROUT	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		3168/2025
228	D-WP(C)/7332/2025	DAMAI IRINGAI	MANORANJAN PADHY	
	WP(C)/ /	MP		3169/2025
229	D-WP(C)/7393/2025	SUBHALAXMI MAJHI	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		3170/2025
230	D-WP(C)/7395/2025	DILLIP KUMAR BINDHANI	SANGRAMJIT PANDA	
	WP(C)/ /	MP		3171/2025
231	D-WP(C)/7398/2025	GADADHAR PATRA	NIRANJAN LENKA	
	WP(C)/ /	MP		3172/2025
232	D-WP(C)/7399/2025	MANOJ KUMAR MAHAKUD	SANGRAMJIT PANDA	
	WP(C)/ /	MP		3173/2025
233	D-WP(C)/7401/2025	BIREN SINGH	SANGRAMJIT PANDA	
	WP(C)/ /	MP		3174/2025
234	D-WP(C)/7402/2025	PATHA SARATHI BEHERA	PATANJALI TRIPATHY	
	WP(C)/ /	MP		3175/2025
235	D-WP(C)/7382/2025	BUDHIRAM BEHERA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		3176/2025
236	D-WP(C)/7404/2025	NIRANJAN NAYAK	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		3177/2025
237	D-WP(C)/7405/2025	NARAYAN PANDA	KARUNAKAR RATH	
	WP(C)/ /	MP		3178/2025
238	D-WP(C)/7406/2025	BIMAL SHARMA @ BIMAL KUMAR SHARMA	ANANAS RANJAN BADAJENA	
	WP(C)/ /	MP		3179/2025
239	D-WP(C)/7411/2025	WAHIDA KHATUN	AMIT PRASAD BOSE	
	WP(C)/ /	MP		3180/2025